

# G S BIOTECH LIMITED

(Under Corporate Insolvency Resolution Process)

CIN: U01403TG2007PLC054391

**Registered office:** Plot no. 22 & 23, G S Estates Adilabad, Telangana 504001.  
**Address for communication :** Rajesh Chillale, Liquidator, G S Biotech Ltd.,  
B-725, Western Plaza, OU Colony, Hyderabad 500008.  
Email: [gsbiotech.cirp@gmail.com](mailto:gsbiotech.cirp@gmail.com)

## List of Stakeholders of M/s. G S Biotech Limited in terms of Regulation 31 (2) of IBBI (Liquidation Process) Regulations, 2016.

The Honorable National Company Law Tribunal, Hyderabad Bench- I vide order dated 13.09.2024 in IA no. IA (IBC) (Liq.) 8/2024 in CP (IB) No. 335/7/HDB/2022, allowed the application filed u/s 33 of The Insolvency and Bankruptcy Code, 2016 for Liquidation of the Corporate Debtor M/s. **G S Biotech Limited** and appointed the undersigned Rajesh Chillale having registration no. IBBI/IPA-001/IP-P00699/2017-2018/11226 as the Liquidator in the matter.

In terms of section 40 of IBC, read with Regulation 31 (2) of Insolvency and Bankruptcy Board India (Liquidation Process) Regulations, 2019, the Liquidator has prepared the list of stakeholders.

### List of Stakeholders

Rupees in crores

Category	#	Name of Creditor	Date of receipt of claim	Total Amount Claimed	Amount Admitted	Claim under verification	Claim Rejected	Security Interest relinquished
Secured Financial Creditors	1	State Bank of India	05.10.2024	875.74	875.74	-	-	Yes, Note -1
	2	SBM Bank India Limited	11.10.2024	59.11	59.11	-	-	Yes, Note -1
		<b>TOTAL</b>		<b>934.86</b>	<b>934.86</b>			

**Note – 1: Secured Financial Creditors are secured by way of :-**

Hypothecation of all fixed and current assets of the Corporate Debtor (both existing and future).

Rajesh Chillale, Liquidator  
G S Biotech Limited., (In Liquidation)  
IBBI/IPA-001/IP-P00699/2017-2018/11226

Email id for all correspondence (process specific): [gsbiotech.cirp@gmail.com](mailto:gsbiotech.cirp@gmail.com)



Date: October 31, 2024

Place: Hyderabad.